

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/4471/2023 IA/4664/2023 IA/209/2024 C.P. (IB)/358(MB)2021

IN THE MATTER OF

NIRNIDHI CONSULTANT PRIVATE LIMITED

... Petitioner

Vs

GLOBAL INFRATECH & FINANCE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Adv. Amir Arsiwala (PH)

For the Respondent
IA/4664/2023: Adv. Krushi Shah (R4 to R7) (PH)

ORDER

4471 of 2023- Heard. **Reserved for Orders.**

4464 of 2023 & 209 2024- Adjourned to **06.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/